

if necessary, is also permitted for entry into Government service.

(ii) Ex-servicemen are given Vocational/Technical training in the Institutions run by the State Government/Directorate General of Employment and Training. The Ministry of Defence gives a monthly stipend of Rs. 25/- to each ex-serviceman trainee for subsistence during the period of training which varies from 12 to 24 months.

Pakistanis in Assam

1865. **Shri P. C. Borooah:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Assam Government have recently served a large number of Pakistanis with "Quit India" notice from North Lakhimpur, Nowgong and Sibsagar districts of Assam;

(b) if so, how many have been so served with notices;

(c) whether some Pakistanis in possession of forged visas have also been arrested in Assam; and

(d) if so, how many?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d). The information is being collected and will be laid on the Table of the House as soon as it is available.

Propagation of Hindi

1866. **Shri E. Madhusudap Rao:** Will the Minister of Education be pleased to state:

(a) the total amount allocated and spent in different States of the South (non-Hindi States) for the propagation of Hindi during the year 1961-62; and

(b) other efforts made in the matter?

The Minister of Education (Dr. K. L. Shrimall): (a) and (b). A statement is laid on the Table of the House. [See Appendix III, annexure No. 8].

Voting in Punjab

1867. **Shri Daljit Singh:** Will the Minister of Law be pleased to state:

(a) the percentage of the voters who cast their votes in the recently conducted Lok Sabha and Assembly elections in Punjab;

(b) the percentage of votes secured by the different political parties separately; and

(c) the number of persons who lost their deposits, Party-wise?

The Minister of Law (Shri A. K. Sen): (a) The percentage of voters who cast their votes in the Third General Elections from the State of Punjab was 65.45 and 56.39 to the Lok Sabha and the State Legislative Assembly respectively.

(b) and (c). A statement containing the information is placed on the Table of the House. [See Appendix III, annexure No. 9].

Book-Grants to Tribal Students of Tripura

1868. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether any Book-grants are being made available to tribal students of Tripura at present;

(b) if so, whether the monthly income of the parent or guardian of a student is taken into consideration when the eligibility of the grant is considered; and

(c) if so, the maximum limit of the income of the guardian up to which the grant is considered eligible?

The Minister of Education (Dr. K. L. Shrimall): (a) Book-grants are given to diligent students including the tribal students who are in indigent circumstances.

(b) and (c). The monthly income of the parent is duly taken into consideration but no maximum limit has been prescribed.